## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB) No. 633/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M.

Name of the Company		Robo silicon Pvt Ltd Vs Simplex Infrastructure Ltd		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CHHATRAPAL SUGANDH

Advocate

Petitioner

Ch. Sugar 12/12/2017

2. Ms. Ishani Ambufth & Advocates for Carpente Deleter Ms. Pooja Agarwal & Advocates for Carpente Deleter

## ORDER

Ld. Counsel for the operational creditor and the corporate debtor made a joint statement that the process of settlement is going on.

List it on 19/01/2018 for further order.

Sd (Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)